

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 632
185/252/ND/2022**

**IN THE MATTER OF:
Income Tax Officer, Ward 27(1), New Delhi**

...APPELLANT

Vs.

**ROC, Delhi and Ors. (M/s. Zee Facilities
and Management Services Pvt. Ltd.)**

...RESPONDENT

**Section
U/s 252**

**Order delivered on 29.09.2022
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

For the RoC

For the Income Tax Department

:
**: Adv Puneet Rai, Adv Adeeba Mujahid,
Standing Counsels for income tax
department along with Adv Nikhil Jain**

ORDER

Due to paucity of time, matter is adjourned to **01.11.2022.**


(COURT OFFICER)